

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3073
ANSWERED ON:13.12.2006
ENACTING PUBLIC SERVANT LAW
Jai Prakash Shri

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government proposes to enact public servant law to contain corruption prevailing in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) to (c) : The Government has drafted a Public Services Bill, which envisages to provide a statutory basis for the regulation of Public Services in India to ensure, inter-alia, a high standard of ethics in the Public Service operation; requiring and facilitating every Public Service employee to discharge official duties with competence and loyalty; care and diligence; responsibility, integrity, objectivity and impartiality; without discrimination and in accordance with the law and protection to whistleblowers.